

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2854  
ANSWERED ON:17.08.2004  
UNIFORM MRP FOR MEDICINES  
Radhakrishnan Shri Varkala

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether there is any proposal before the Government to introduce uniform MRP system for medicines sold in retail;
- (b) if so, the details thereof;
- (c) whether the Government has convened a meeting of all the State Finance and Health Ministers for the same;
- (d) if so, the details thereof; and
- (e) the time by which this proposal is likely to be finalized for implementation?

**Answer**

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN )

(a) to (e) : Under the provisions of the Drugs (Prices Control) Order, 1995 (DPCO 95), prices of both Scheduled and non-Scheduled formulations are printed as "retail price not to exceed ₹.local taxes extra". Representations have been received from time to time that the provisions of the DPCO 95 should be amended for printing the retail prices of all medicines inclusive of all taxes. Various options are being considered for solving the problem, however, due to difference in types and rates of local taxes of states/local authorities, no proper solution has been found so far. A meeting of Finance Ministers and Health Ministers of all States/UTs has been scheduled for 18.8.2004 to discuss interalia, the issue of MRP of medicines.